

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

131. C.A.(CAA)/119/MB/2023

IN

C.P.(CAA)/249/MB/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.11.2023**

NAME OF THE PARTIES: API Holdings Limited.

SECTION 230, 232, 234 of Companies Act, 2013.

ORDER

Hearing Through: VC and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter on
18.01.2024 further for hearing.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)